

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

CONTEMPT PETITION NO. 19/2005

IN

ORIGINAL APPLICATION NO. 579/2003

Jaipur the 17th November, 2005

CORAM:

HON'BLE MR. A.K. AGARWAL, VICE CHAIRMAN
HON'BLE MR. M.L. CHAUHAN, MEMBER (JUDICIAL)

Shyam Sunder Dua aged 62 years son of Shri L.N. Dua , resident of 69-A, Gopalbari, Jaipur . Last employed on the post of Audit Officer (Workshop), Ajmer, Western Railway, Ajmer.

.... Applicant

By Advocate: None

Versus

1. Shri G.S. Ranga Rao, Secretary, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi.
2. Shri P.K. Phukkan, Director, CGHS, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi.
3. Shri V.V. Singh Chouhan, Addl. Director, CGHS, Jaipur, Hotel Radha Krishna, Near Railway Station, Jaipur.

.....Respondent

By Advocate : Mr. Kunal Rawat

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ORDER (ORAL)

The Petitioner has filed this Contempt Petition for the alleged violation of the order dated 09.12.2004 passed in OA No. 579/2003.

2 Notices of this application was given to the respondents. The respondents have filed reply. In the reply, it has been stated that Respondent No. 3 has issued the Medical Card to the applicant bearing No. 63761 dated 06.07.2005. The respondents have also annexed the photocopy of the same and marked as Annexure R/1.

3 In view of this development, the present Contempt Petition does not survive and it is accordingly disposed of. Notices issued to the respondents are hereby discharged.


(M.L. CHAUHAN)

MEMBER (J)


(A.K. AGARWAL)

MEMBER (A)

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